

CORAM :

**HON'BLE MR. JUSTICE UDAY UMESH LALIT
HON'BLE MR. JUSTICE S. RAVINDRA BHAT**

For Petitioner(s)

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For Respondent(s)

M/S. J S Wad And Co, AOR

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Mr. Neeraj Kumar Gupta, Adv.
Mr. Patitha Biswal, Adv.

UPON hearing the counsel the Court made the following
O R D E R

IA No.10118/2020

This application prays that the Interim Resolution Professional be brought on record in place of the Official Liquidator.

Considering the averments made in the application, we allow this application. Let the amended cause title be filed within three days.

List these matters for disposal on 16.10.2020 as Ist item.

(INDU MARWAH)
COURT MASTER (SH)

(PRADEEP KUMAR)
BRANCH OFFICER